

**(2025) 02 MAN CK 0896**

**In the Manipur High Court**

**Case No :** Writ Petition (C) No. 119 Of 2025, Miscellaneous Case (Writ Petition (C)) No. 117 Of 2025

Lara Kangujam

APPELLANT

Vs

Union Of India & Ors.

RESPONDENT

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**Date of Decision :** 12-02-2025

**Acts Referred:**

**Citation :** (2025) 02 MAN CK 0896

**Hon'ble Judges :** Ahanthem Bimol Singh, J

**Bench :** Single Bench

**Advocate :** Th. Babita, Loha, B.P. Sahu, Themchuiyo Kashung, S. Vijayanand Sharma

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## **Judgement**

Ahanthem Bimol Singh, J

Heard Mrs. Th. Babita, learned counsel appearing for the petitioner.

Issue notice, returnable within four weeks.

Ms. Loha, learned counsel assisting Mr. B.P. Sahu, learned senior counsel entered appearance and accepts notice on behalf of respondents No. 2 and 3 and Mr. Themchuiyo Kashung, learned counsel assisting Mr. S. Vijayanand Sharma, learned senior panel counsel entered appearance and accepts notice on behalf of respondent No. 1, hence no formal notice is called for.

List these cases again on 28-03-2025. In the meantime, it is made clear that the Manipur University can go ahead with the Written Examination, however, the result of the same should not be announced without the leave of this court.